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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/15/2016
NAME OF THE PETITIONER(S) : S.SHANKAR
NAME OF THE RESPONDENT(S) : CAPTAIN MEDIA PVT LTD + 21
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

K. SIVARAJAN C.P. 15/16

(Signature)
Counsel for Respondent

ORDER

Counsel for petitioner called but absent. Shri K Sivarajan, counsel for respondents present and submitted that the settlement talks between the parties is at a final stage and sought time for reporting the outcome of the talks. At request time extended. Put up on 02.03.2017 at 10.30 A.M.

(Signature)
(K.Anantha Padmanabha Swamy)
Member (Judicial)